COURT-II

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal Nos. 130, 112 & 136 of 2014

Dated: 11th July, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 130 of 2014

M/s. Century Pulp & Paper Appellant(s)

Versus

Uttrakhand Electricity Regulatory Respondent(s)

Commission

Counsel for the Appellant(s) : Mr. M.L. Lahoty

Ms. Gargi Bhatta Bharali

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Appeal No.112 of 2014

India Glycols Ltd. ... Appellant(s)

Versus

Uttrakhand Electricity Regulatory

Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.L. Lahoty

Mr. Gargi Bhatta Bharali

Counsel for the Respondent(s) : Mr. Buddy A.

Ranganadhan

Appeal No. 136 of 2014 & IA No. 236 of 2014

M/s Birla Tyres Kesoram Industries ... Appellant(s)

Versus

Uttrakhand Renewable Energy ... Respondent(s)

Development & Anr.

Contd.....P2

Counsel for the Appellant(s) : Mr. Prashanto Chandra Sen

Ms. Raj Kumari

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Suraj Singh for R.1 Mr. Buddy A. Ranganadhan

for R-2

ORDER

Heard learned counsel for the parties.

They are directed to file their respective written submissions by 23rd July, 2014 after serving copy thereof on the other sides.

Post the matter for reporting compliance on **23rd July, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member